GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

LOK SABHA **UNSTARRED QUESTION No. 4814**

TO BE ANSWERED ON: 21.08.2025

FINANCIAL ASSISTANCE FOR TRIBALS IN TRAINING AND SKILLING

4814. Dr. Indra Hang Subba:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a whether the Government has any specific scheme for skilling of tribal youths and if so, the details thereof;

- (b) the funds allocated for training and skilling of tribal youths during the last five years, State- wise; and
- (c) whether the Government has any schemes to facilitate the employment of tribal youths in Multi-National Companies (MNCs) and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI DURGADAS UIKEY)

- (a) & (b) The Ministry of Tribal Affairs provides financial assistance to States / UTs for setting up of Van Dhan Vikas Kendras (VDVKs) under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adiwasi Nyaya Maha Abhiyan (PM-JANMAN) schemes for value addition of Minor Forest Produce (MFP) / non-MFPs. Training and capacity building / skilling of members associated with these VDVKs is an integral part of the scheme. So far, a total of 4624 VDVKs have been sanctioned across the country, associating 12.68 Lakhs members, including tribal youths. The State-wise funds sanctioned for establishment of VDVKs are given at **Annexure**.
- (c) The Ministry has no specific scheme to facilitate the employment of tribal youths in Multi-National Companies (MNCs).

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 4814 for 21.08.2025

S. No	States/UTs	Amount Sanctioned for establishment of Van Dhan Vikas Kendras (Rs in lakhs)
1	Andaman and Nicobar	2.8
2	Andhra Pradesh	5406.45
3	Arunachal Pradesh	1590
4	Assam	6315
5	Chhattisgarh	119.75
	Dadra Nagar Haveli and Daman and Diu	15
7	Goa	135
8	Gujarat	1226.95
9	Himachal Pradesh	55.5
10	Jammu & Kashmir	1457
11	Jharkhand	1748.8
12	Karnataka	1894.2
13	Kerala	429.1
14	Madhya Pradesh	854.5
15	Maharashtra	3316.2
16	Manipur	1871.8
17	Meghalaya	2534.1
18	Mizoram	3225
19	Nagaland	4033.5
20	Odisha	388.4
21	Rajasthan	7205.5
22	Tamil Nadu	135.15
23	Telangana	73.05
24	Tripura	677.25
25	Uttar Pradesh	315.95
26	Uttarakhand	211.65
27	West Bengal	329.35
Total		45566.95
